

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CA No.100/2018 & CA 287/2018

In

**CP (IB) No.35/Chd/HP/2017
(Admitted)**

In the matter of:

Seashells Infrastructure Pvt. Ltd.

...Petitioner-Financial Creditor

Versus

Rajpur Hydro Power Pvt. Ltd.

...Respondent-Corporate Debtor

And in the matter of:

Sanjay Kumar Dewani

....Applicant-Resolution Professional

And in the matter of:

Kirloskar Brother Lintied

....Applicants

Versus

Sanjay Kumar Dewani and Others

...Respondents

Present: Mr. Ashish Wad & Mr. Sokriti Jaggi, Advocates for Applicant
Kirloskar Brothers Limited (CA No.287/2018)
Mr. Rakesh Gupta, Advocate for Resolution Applicant
Mr. Atul V.Sood, Advocate for Resolution Professional
Mr. Sanjay Kumar Dewani, Resolution Professional

CA No.287 of 2018

Arguments heard. Reserved.

CA No.100 of 2018

To be listed along with CA No.287of 2018.

Sd/-
(Justice R.P. Nagrath)
Member (Judicial)

Sd/-
(Pradeep R. Sethi)
Member (Technical)

Sept., 12, 2018
Anchal